

## HARYANA VIDHAN SABHA

### XI SESSION

### **BULLETIN NO. 8**

**Wednesday the 18<sup>th</sup> February, 2009**

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Wednesday the 18<sup>th</sup> February, 2009 from 9.30A.M. to 3.25 P.M.)

#### **I QUESTIONS**

(a) Starred:

Total No. on the order paper	Answered	Not put	Postponed	No. of Supplementaries
20	10	02	--	25

The remaining Starred questions were deemed to have been answered and replies thereto laid on the Table of the House.

(b) Un-starred: Nil.

#### **II WELCOME TO THE STUDENTS OF VARIOUS GOVERNMENT COLLEGES/MAHAVIDHALYA AND V.I.Ps .**

(i) During the question hour, the Power Minister, with the permission of the Speaker, welcomed the students of various Government Colleges/Mahavidhalya who were sitting in the visitors' gallery to witness the proceedings of the House.

(ii) During the question hour, the Power Minister, with the permission of the Speaker, also welcomed Shri Atar Singh Saini, former Irrigation and Power Minister, Haryana and Shri Ramkishan Baragi former M.L.A Haryana who were sitting in the VIPs gallery to witness the proceedings of the House.

#### **III CHANGE IN THE PROGRAMME OF THE HOUSE.**

The Speaker announced with the sense of the House that keeping in view the volume of pending business before the House, it would be appropriate to rescind the decision taken by the House on 17<sup>th</sup> February, 2009 in respect of transaction of business on 20<sup>th</sup> February, 2009 which was to be taken up on 18<sup>th</sup> February, 2009 for the second sitting. Now the sitting of the House on 20<sup>th</sup> February, 2009 will commence at 2.00 PM and adjourn after conclusion of the business entered in the List of Business for the day as per report of the Business Advisory Committee already adopted in the House.

#### **IV MESSAGE FROM THE GOVERNOR.**

The Speaker read out the message received from the Governor in respect of the Motion of Thanks passed by the Haryana Vidhan Sabha on the 13<sup>th</sup> February, 2009, conveying his sincere thanks to the Hon'ble Members of the Vidhan Sabha.

## **V BUDGET FOR THE YEAR 2009-2010**

Resumption of general discussion on the Budget Estimates for the year 2009-2010.

S/shri Jai Singh Rana, Mahendra Pratap Singh, Bhim Sain Mehta, Ram Kishan Fauji, Major Nirpender Singh Sangwan and Smt. Anita Yadav, Members from the Treasury Benches, spoke for 22, 30, 6, 12, 5 and 5 minutes respectively.

Shri Ram Kumar Gautam, a Member from the Bhartiya Janata Party, spoke for 31 minutes.

Shri Arjan Singh, a Member from the Bahujan Samaj Party, spoke for 5 minutes.

Dr. Sushil Indora, a member from the Indian National Lok Dal, spoke for 9 minutes.

The Irrigation Minister, spoke for 7 minutes.

The Finance Minister, by way of reply, spoke for 147 minutes.

## **VI STATEMENT UNDER RULE 64**

During the course of discussion on the Budget for the year 2009-2010, Under Rule 64 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, the Chief Minister, with the permission of the Hon'ble Speaker, made a brief statement regarding regularisation of unauthorised colonies.

## **VII DISCUSSION AND VOTING ON DEMANDS FOR GRANTS ON BUDGET 2009-2010.**

As per past practice and to save the time of the House, all the demands for grants (Nos. 1 to 25) on the order paper were deemed to have been read and moved together. The Members were requested to indicate the demand No. on which they want to raise discussion while speaking.

No member rose to speak.

Demand Nos. 1 to 25 were put together and carried.

## **VIII LEGISLATIVE BUSINESS.**

### **1 The Haryana Shri Kapal Mochan, Shri Badri Narain, Shri Mantra Devi and Shri Kedar Nath Shrine Bills, 2009.**

At 3.14 P.M., the Urban Development Minister introduced the Haryana Shri Kapal Mochan, Shri Badri Narain, Shri Mantra Devi and Shri Kedar Nath Shrine Bills, 2009 and also moved-

That the Haryana Shri Kapal Mochan, Shri Badri Narain, Shri Mantra Devi and Shri Kedar Nath Shrine Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Sub-clause 2 of clause 1 was put and carried.

Clauses 2 to 41 were put together and carried.

Sub-clause 1 of clause 1, Enacting Formula and the Title were put one by one and carried.

The Urban Development Minister moved-

That the Bill be passed

The motion was put and carried.

## **2. The Haryana Fire Service Bill, 2009.**

At 3.16 P.M., the Urban Development Minister introduced the Haryana Fire Service Bill, 2009 and also moved-

That the Haryana Fire Service Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Sub-clause 2 of clause 1 was put and carried.

Sub-clause 3 of clause 1 was put and carried.

Clauses 2 to 55 were put together and carried.

Sub-clause 1 of clause 1, Enacting Formula and the Title were put one by one and carried.

The Urban Development Minister moved-

That the Bill be passed

Prof. Chhattar Pal Singh and Shri Karan Singh Dalal, Members from the Treasury Benches, spoke for a while and 1 minute respectively.

The Urban Development Minister, by way of reply, spoke for 1 minute.

The motion was put and carried.

## **3 The Haryana Development and Regulation of Urban Areas (Amendment) Bill, 2009.**

At 3.20 P.M., the Power Minister introduced the Haryana Development and Regulation of Urban Areas (Amendment) Bill, 2009 and also moved-

That the Haryana Development and Regulation of Urban Areas (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 , 3, 4, 1, Enacting Formula and the Title were put one by one and carried.

The Power Minister moved-

That the Bill be passed

The motion was put and carried.

**4. Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill, 2009.**

At 3.22 P.M., the Power Minister introduced the Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill, 2009 and also moved-

That Pandit Bhagwat Dayal Sharma University of Health Sciences Rohtak (Amendment) Bill be taken into consideration at once.

The motion was put and carried.

The Bill was then considered clause by clause.

Clauses 2 , 3, 4, 5, 6, 1, Enacting Formula and the Title were put one by one and carried.

The Power Minister moved-

That the Bill be passed

The motion was put and carried.

**IX EXTENSION OF SITTING.**

The Speaker, with the sense of the House, extended the time of the sitting as under:-

At 1.57 P.M. for 30 minutes.

At 2.29 P.M. for 20 minutes

At 2.48 P.M. for 15 minutes.

At 3.03 P.M. for 15 minutes.

At 3.18 P.M. for 10 minutes.

Shri Karan Singh Dalal, a member from the Panel of Chairpersons occupied the Chair from 10.36 A.M. to 12.02 P.M.

The Sabha then adjourned till 2.00 P.M. on Friday, the 20<sup>th</sup> February, 2009.

**CHANDIGARH**  
**The 18<sup>th</sup> February, 2009.**

**SUMIT KUMAR**  
**SECRETARY.**